

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-251/ND/2024

IN THE MATTER OF:

Mis. Coldwater Veneer, INC

...PETITIONER

Vs.

M/s. Aarv Wood and Veneer Private Limited

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 10.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor:

ORDER

Ld. Counsel on behalf of the Operational Creditor is present and submitted that in terms of order dated 13.05.2024 they tried to serve the Respondent. However, they could not serve the Respondent and sought time to serve again. In view of this, list the matter on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)